GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 1286 ANSWERED ON 27.07.2021

CHARGING STATIONS FOR ELECTRIC VEHICLES

1286. MS. LOCKET CHATTERJEE:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) whether the Government has taken any steps to promote electric vehicles in metropolitan cities in the country, if so, the details thereof;
- (b) whether the Government is facing any challenges to set up charging stations for electric vehicles; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Yes Sir, in order to promote electric vehicle in metropolitan cities as well as on pan India basis, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

Under Phase-II of FAME India Scheme, Rs. 1000 Cr. is allocated for the development of charging infrastructure in the country. This Ministry has sanctioned 2,877 Electric Vehicle Charging Stations amounting to about Rs 500 Crore in 68 cities across 25 States/UTs under Phase II of FAME India Scheme. Under Phase-I of FAME India Scheme, 427 charging stations have been installed.

Further, following initiatives have also been taken up by the Government for improving the charging infrastructure required for electric vehicles in the country-

- (i) Ministry of Power (MoP) has released a notification on charging infrastructure standards permitting private charging at residences and offices.
- (ii) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.
